

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 9519/2025

MOHIT GUPTA & ORS.

Appellant(s)

VERSUS

SIYA RAM & ORS.

Respondent(s)

IA No. 196958/2019 - EXEMPTION FROM FILING O.T.

Date : 09-07-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K.V. VISWANATHAN
HON'BLE MR. JUSTICE ALOK ARADHE

(PARTIAL COURT WORKING DAYS BENCH)

For Appellant(s) : Mr. Manish Gupta, Adv.
Mr. Prateek Gupta, Adv.
Ms. Deepti Verma, Adv.
Ms. Shipra Bhardwaj, Adv.
Mr. Sowmya China, Adv.
Ms. Payal Singh, Adv.
Mr. Vivek Chandrasekar, Adv.
Ms. Riya, Adv.
Mr. Ravi, Adv.
Ms. Manaswee Gupta, Adv.
Mr. Mehul Jain, Adv.
Mr. Nikhil Malik, Adv.
Mr. Yash Tewari, Adv.
Mr. Ankit Gupta, Adv.
Mr. Vishwajeet Dubey, Adv.
Mr. Shivanshu Guain, Adv.
Mr. R. Ramesh Babu, Adv.
Mr. Biju Chacko, Adv.
Mr. Arpit Shukla, AOR
Mr. Alok Jain, Adv.
Mr. Vijayant Sharma, Adv.
Ms. Nitika Agarwal, Adv.
Ms. Tanya, Adv.

For Respondent(s) : Mr. Sudhir Mendiratta, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Learned counsel for the appellant seeks short accommodation.
2. The matter stands adjourned.

3. List after partial Court working days are over.

**(KAPIL TANDON)
COURT MASTER (SH)**

**(MANOJ KUMAR)
COURT MASTER (NSH)**